

WRIT PETITION (CONT. CASE CIVIL)

FILING NUMBER: 2636/2020

RAJEEV RANJAN MISHRA

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY : NIL

Saket Kumar Singh
11/06/2020.